

**Khalasis working on Southern  
Railway**

1421. { **Shri Mohsin:**  
**Shri Vasantao Patil:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a number of khalasis are working in Kudchi Section of the Southern Railway (Hubli Division) for nearly 10 years continuously;

(b) whether it is a fact that they have not been made permanent yet; and

(c) if so, the reasons therefor?

**The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan):** (a) No.

(b) and (c). Do not arise.

12.03 hrs.

**OBITUARY REFERENCE**

**Mr. Speaker:** I have to inform the House of the sad demise of Shri S. Guruswami who passed away on the 2nd September, 1963 at Madras at the age of 80.

Shri Guruswami was a member of the Central Legislative Assembly during the years 1946-47.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

*The Members then stood in silence for a short while.*

1059(Ai)LSD-5.

12.04 hrs.

**PAPER LAID ON THE TABLE**

**NOTIFICATION UNDER MERCHANT SHIPPING ACT, 1958**

**The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur):** Sir, I beg to lay on the Table a copy of the National Welfare Board for Seafarers Rules, 1963, published in Notification No. G.S.R. 1187, dated the 13th July, 1963, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library, see No. LT-1625|63].

12.04½ hrs.

**FINANCIAL COMMITTEES, 1962-63—  
(A REVIEW)**

**Secretary:** I beg to lay on the Table a copy of "Financial Committees, 1962-63—(A Review)".

12.04½ hrs.

**MOTION RE: REPORTS OF COMMISSIONER FOR SCHEDULED CASTES AND SCHEDULED TRIBES—Contd.**

**Mr. Speaker:** The House will now take up further consideration of the following motion moved by Shrimati M. Chandrasekhar on the 2nd September, 1963, namely:—

"That this House takes note of the Tenth and Eleventh Reports of the Commissioner for Scheduled Castes and Scheduled Tribes for the years 1960-61 and 1961-62, laid on the Table of the House on the 15th June, 1962, and 16th August 1963, respectively."

Out of 10 hours, two hours and 20 minutes have already been exhausted. 7 hours and 40 minutes remain.

**Shri Hari Vishnu Kamath (Hoshangabad):** By your leave, may I make a brief request? The Defence Minister placed a statement yesterday on